

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 364 OF 2018**

**Dated: 25<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondents(s) : Ms. Gitanjali N.Sharma for Mr. Sakesh  
Kumar for R-1

Ms. Nattasha Garg for  
Ms. Aashima Singhal for R-3

**ORDER**

Admit. Issue notice to the Respondents returnable on 10.04.2019.

List the matter on **10.04.2019**. In the meantime, learned counsel for the respondents may file reply on or before 25.02.2019 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 12.03.2019 with advance copy to the other side.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

Kt/pk